- (a) whether the incidents of exploitation and misbehaviour with the girls were reported from various women hostels/shelter homes located in various parts of the country;
  - (b) if so, the details thereof;
- (c) whether Government has constituted/propose to constitute any committee to investigate these cases; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The alleged atrocities meted out to women inmates of a swadhar home run by the Non-Governmental Organization (NGO) namely Bharat Vikas Sangh, Rohtak have been reported to this Ministry and it was decided to close the home and blacklist the NGO. A complaint has been received from State Government of Andhra Pradesh regarding alleged sexual harassment of an inmate of swadhar home in Nuzvid, Krishna District run by Gram Vikas Voluntary Organization. The said home has since been closed by this Ministry.

(c) and (d) National Commission for Women (NCW) has conducted an enquiry in the case of alleged atrocities meted out to women inmates of swadhar home in Rohtak, Haryana. The State Government of Haryana is enjoined to act upon the recommendations contained in the enquiry report.

## Promotion of youth affairs and sports in Andhra Pradesh

2932. SHRIMATI RENUKA CHOWDHURY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the efforts being made to promote youth affairs and sports in the State of Andhra Pradesh during the last two years;
- (b) the number of proposals recommended by the State Government and the developmental activities with regard to construction of stadiums in the State;
- (c) the budgetary allocation made and utilised so far during the last two years; and
  - (d) the action plan chalked out to develop sports at district and State level?

(Rupees in lakhs)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) The schemes of Department of Youth Affairs which are implemented in the State of Andhra Pradesh during the last two years are Nehru Yuva Kendra Sangathan, National Service Scheme, National Programme for Youth and Adolescent Development and Youth Hostels. The scheme of Sports and Games under Department of Sports include - Sports and Games for persons with disabilities, National Sports Talent Contest (NSTC), Army Boys Sports Companies (ABSC), SAI Training Centres (STC), Special Area Games (SAG) and Centres of Excellence (COE) schemes which are implemented through Sports Authority of India (SAI), to bring excellence in sports. In addition a 'Come and Play' scheme has been launched in 2011-12 at various SAI Centres across the country to encourage maximum participation of the local youth and optimum utilization of sports facilities available there. In the State of Andhra Pradesh, SAI has established/adopted various Training Centres. Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, introduced in 2008-09, playfields are developed in village and block panchayats across the country in a phased manner.

- (b) No, Sir. No proposal has been received from State of Andhra Pradesh with regard to construction of Stadiums in the State.
- Details of the budgetary allocation made and utilized under different schemes during the last two years is given in the Statement (See below).
- (d) During the last two years 4606 playfields have been approved for development in village panchayats and block panchayats in State of Andhra Pradesh under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme.

Statement Budgetary allocation made and utilized under different schemes

		(Tapec	
Sl. No	o. Name of the Schemes	Amount	Amount
		released/	released/
		utilised in	utilised in
		2010-2011	2011-2012
1	2.	3.	4
1.	Nehru Yuva Kendra Sangathan	592	652
2.	National Service Scheme	677	688

1	2	3	4
3.	National Programme for Youth Development	53	36
4.	National Youth Corps	197	159
5.	Youth Hostel	61	27
6.	Panchayat Yuva Krida Aur Khel Abhiyan	2598	2598
7.	Sports and Games for Persons with Disabilities	596	440
8.	Sports Authority of India	169	164

## Reports of match fixing allegations

2933. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that International Cricket Council has prepared a report suggesting that 20 cricketers who took part in the second edition of the Indian Premier League played in South Africa in April, 2009 could be involved in spot fixing;
- (b) if so, whether London-based Sunday Times had also made similar allegation claiming the ICC's Anti-Corruption and Security Unit had produced such a dossier; and
- (c) whether views of BCCI have been sought and reaction of Government thereof, especially when match fixing allegations were also made in the May-June, 2012 played IPL?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) to (c) The Board of Control for Cricket in India (BCCI) has informed that they have not received any such dossier from International Cricket Council (ICC) on alleged match fixing in the second edition of the Indian Premier League played in South Africa in 2009.

## Proposal to restructure the National Sports Federations (NSFs)

2934. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to restructure the National Sports Federations (NSFs) and recruit professionals to manage these bodies efficiently; and